

# MIZORAM POLLUTION CONTROL BOARD

No.H.88088/Poltn/50(107)/2023-MPCB/22

: Dated Aizawl, the 21<sup>st</sup> December, 2023

To,

The Consultant (Judicial)  
National Green Tribunal,  
Principal Bench.

**Subject:** Order passed in O.A.No.164/2018- reg

**Reference:** Your e-mail dated 13.12.2023

Sir,

With reference to the subject and e-mail cited above, may I inform you that there are no functional Thermal Power Plant operating in the State. The only heavy fuel oil based TPP have been closed down since 30<sup>th</sup> April, 2014.

May I therefore inform you that the Mizoram Pollution Control Board has no comments nor any objection on the recommendations of the Expert Committee in regard to the Hon'ble Tribunals case O.A. No 104/2018.

Yours faithfully,



(C. LALDUHAWMA)  
Member Secretary  
Mizoram Pollution Control Board